

**IN THE HIGH COURT OF**  
**ORISSA, CUTTACK**

Institution of Applications for issue of Certified  
Copies.

Report on :03-04-2025

**Date : 03.04.2025**

C.A.No.	Date of Application	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Dealing Section	Se
26755/2025	03.04.2025	WP (C) - 6357/2025	PS DAS	C.O.		Order Dtd. 2025-03-27	WRIT BRANCH-2	(S No
26758/2025	03.04.2025	WP (C) - 33149/2024	S. MALLIK	C.O.	COURT NO. 6	Order Dtd. 2025-03-26	WRIT BRANCH (DIVISION BENCH-3)	(S No 12
26773/2025	03.04.2025	WP (C) - 8591/2025	GOPAL PRASAD JENA	C.O.	COURT NO. 6	Order Dtd. 2025-04-02		(S No 12
26774/2025	03.04.2025	CONTC-8035/2024	C K BARIK	C.O.	COURT NO. 6	Order Dtd. 2025-04-02		(S No 12
26777/2025	03.04.2025	CONTC-8021/2024	S DASH	C.O.	COURT NO. 6	Order Dtd. 2025-04-02		(S No 12
26779/2025	03.04.2025	CONTC-7519/2024	K P BEHERA	C.O.	COURT NO. 6	Order Dtd. 2025-04-02		(S No 12
26781/2025	03.04.2025	CONTC-8071/2024	BANABIHARI RAY	C.O.	COURT NO. 6	Order Dtd. 2025-04-02		(S No 12
26785/2025	03.04.2025	CONTC-8069/2024	BANABIHARI RAY	C.O.	COURT NO. 6	Order Dtd. 2025-04-02	CONTEMPT	(S No
26786/2025	03.04.2025	MACA-473/2019	PRADEEP KUMAR MISHRA, M.R. MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2025-03-28	MISC. APPEAL SEC.	(S No
26787/2025	03.04.2025	MACA-473/2019	S SWAIN	C.O.	COURT NO. 6	Order Dtd. 2025-03-28	MISC. APPEAL SEC.	(S No
26790/2025	03.04.2025	MACA-1108/2024	J DEHURY	C.O.	COURT NO. 6	Order Dtd. 2025-03-27		(S No
26791/2025	03.04.2025	MACA-1108/2024	J DEHURY	C.O.	COURT NO. 6	Order Dtd. 2025-03-27		(S No
26793/2025	03.04.2025	MACA-1109/2024	J DEHURY	C.O.	COURT NO. 6	Order Dtd. 2025-03-27		(S No
26795/2025	03.04.2025	MACA-1109/2024	J DEHURY	C.O.	COURT NO. 6	Order Dtd. 2025-03-27		(S No
26799/2025	03.04.2025	WP (C) - 2403/2025	M R ROUSTRAY	C.O.	COURT NO. 6	Order Dtd. 2025-04-02	WRIT BRANCH-7	(S No

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26801/2025	03.04.2025	WP (C) - 6161/2025	B K SAHOO	C.O.	COURT NO. 6	Order Dtd. 2025-04-02			(S No 44
26808/2025	03.04.2025	WP (C) - 8504/2025	B BEHERA	C.O.	COURT NO. 6	Order Dtd. 2025-04-02			(S No 44
26812/2025	03.04.2025	WP (C) - 8802/2025	T K NAYAK	C.O.	COURT NO. 6	Order Dtd. 2025-03-28			(S No 44
26815/2025	03.04.2025	WP (C) - 8613/2025	S DAS	C.O.	COURT NO. 6	Order Dtd. 2025-04-02	WRIT BRANCH-7		(S No 44
26818/2025	03.04.2025	WP (C) - 8352/2025	TUSHAR KANTA NAYAK	C.O.	COURT NO. 6	Order Dtd. 2025-04-02			(S No 44
26819/2025	03.04.2025	WP (C) - 8508/2025	GYANENDRA CHANDRA SWAIN	C.O.	COURT NO. 6	Order Dtd. 2025-04-02	WRIT BRANCH-6		(S No 25
26820/2025	03.04.2025	WP (C) - 8511/2025	P K DAS	C.O.	COURT NO. 6	Order Dtd. 2025-03-26	WRIT BRANCH-3		(S No 13
26821/2025	03.04.2025	WP (C) - 9002/2025	P K JENA	C.O.	COURT NO. 6	Order Dtd. 2025-04-02			(S No 13
26824/2025	03.04.2025	WP (C) - 8958/2025	P K JENA	C.O.	COURT NO. 6	Order Dtd. 2025-04-02	WRIT BRANCH-3		(S No 11
26838/2025	03.04.2025	WP (C) - 8789/2025	K. K. NATH	C.O.	COURT NO. 6	Order Dtd. 2025-04-02			(S No 11
26882/2025	03.04.2025	ABLAPL-3401/2025	RK MALLICK	C.O.	COURT NO. 6	Order Dtd. 2025-03-28	BAIL-1		(S No 13
26883/2025	03.04.2025	ABLAPL-3353/2025	DEBASIS SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-03-28			(S No 13
26889/2025	03.04.2025	WP (C) - 2577/2024	K C SWAIN	C.O.	COURT NO. 17	Order Dtd. 2025-03-27	WRIT BRANCH-1		(S No
26890/2025	03.04.2025	WP (C) - 36747/2023	RAJESH KUMAR MAHAPATRA	C.O.	COURT NO. 17	Order Dtd. 2025-03-27	WRIT BRANCH-5		(S No 21
26891/2025	03.04.2025	WP (C) - 8491/2025	A. K. MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-03-27	WRIT BRANCH (DIVISION BENCH-3)		(S No 11
26892/2025	03.04.2025	CRLMC-1259/2025	SANJIB KUMAR BHANJADEO	C.O.	COURT NO. 17	Order Dtd. 2025-03-28			(S No 11
26893/2025	03.04.2025	WP (C) - 8424/2025	M. R. BARIK	C.O.	COURT NO. 17	Order Dtd. 2025-03-26	WRIT BRANCH-4		(S No 38
26894/2025	03.04.2025	WP (C) -	A. K. PARIDA	C.O.	COURT NO.	Order Dtd. 2025-03-			(S

		8512/2025			17	26		No 38
26896/2025	03.04.2025	WP (C) - 8503/2025	B SAMAL	C.O.	COURT NO. 17	Order Dtd. 2025-03- 25	WRIT BRANCH-7	(S No
26897/2025	03.04.2025	ABLAPL- 340/2025	SRINIBASH MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-03- 27		(S No
26898/2025	03.04.2025	WP (C) - 8345/2025	S K PARIDA	C.O.	COURT NO. 17	Order Dtd. 2025-03- 25	WRIT BRANCH (DIVISION BENCH-1)	(S No 10
26899/2025	03.04.2025	WP (C) - 7387/2025	D SWAIN	C.O.	COURT NO. 17	Order Dtd. 2025-03- 27	WRIT BRANCH (DIVISION BENCH-3)	(S No 12
26900/2025	03.04.2025	WP (C) - 8649/2025	BASUDEV BARIK	C.O.	COURT NO. 17	Order Dtd. 2025-03- 27	WRIT BRANCH-6	(S No 25
26901/2025	03.04.2025	WP (C) - 8625/2025	S K SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12- 31		(S No 25
26902/2025	03.04.2025	WP (C) - 8620/2025	S K SURMA	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12- 31	WRIT BRANCH-5	(S No 32
26903/2025	03.04.2025	WP (C) - 8615/2025	MANORANJAN PADHI	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03- 27		(S No 32
26904/2025	03.04.2025	WP (C) - 32151/2024	S K SUNDARA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03- 27	WRIT BRANCH (DIVISION BENCH-1)	(S No 10
26905/2025	03.04.2025	WP (C) - 2794/2025	BIJAYA KUMAR SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03- 27	WRIT BRANCH (DIVISION BENCH-1)	(S No 10
26906/2025	03.04.2025	WP (C) - 22705/2024	L D SAHU	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04- 02		(S No 10
26907/2025	03.04.2025	CRLMC- 1265/2025	BIRENDRA KUMAR PARDHI	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03- 28		(S No 10
26908/2025	03.04.2025	FAO- 128/2025	S K SUNDAR	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03- 27		(S No 10
26909/2025	03.04.2025	FAO- 111/2025	S K SUNDAR	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03- 27		(S No 10
26910/2025	03.04.2025	FAO- 110/2025	S K SUNDAR	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03- 27		(S No 10
26911/2025	03.04.2025	FAO- 109/2025	S K SUNDAR	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03- 27		(S No 10
26912/2025	03.04.2025	WP (C) - 8310/2025	KISHORE CHANDRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03- 25	WRIT BRANCH-4	(S No

			PRADHAN						38
26913/2025	03.04.2025	WP (C) - 8342/2025	T SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-25			(S No 38)
26914/2025	03.04.2025	WP (C) - 8444/2025	M R ROUSTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-26	WRIT BRANCH-5		(S No 47)
26915/2025	03.04.2025	WP (C) - 8509/2025	T SWIAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-26	WRIT BRANCH (DIVISION BENCH-2)		(S No 11)
26916/2025	03.04.2025	WP (C) - 8521/2025	AKHAND	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-26			(S No 11)
26917/2025	03.04.2025	WP (C) - 8029/2025	M K MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-26	WRIT BRANCH-6		(S No 16)
26918/2025	03.04.2025	WP (C) - 8029/2025	B SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-26	WRIT BRANCH-6		(S No 16)
26919/2025	03.04.2025	WP (C) - 7597/2025	B K MOHARANA	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31			(S No 16)
26921/2025	03.04.2025	WP (C) - 6591/2025	G C JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-26	WRIT BRANCH-1		(S No 30)
26922/2025	03.04.2025	WP (C) - 6924/2025	G C JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-26	WRIT BRANCH (DIVISION BENCH-3)		(S No 12)
26923/2025	03.04.2025	WP (C) - 6927/2025	G C JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-26	WRIT BRANCH-2		(S No 43)
26924/2025	03.04.2025	WP (C) - 7104/2025	G C JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-26	WRIT BRANCH-5		(S No 20)
26925/2025	03.04.2025	WP (C) - 7105/2025	G C JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-26	WRIT BRANCH-8		(S No 43)
26926/2025	03.04.2025	WP (C) - 6906/2025	G C JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-26			(S No 43)
26927/2025	03.04.2025	WP (C) - 2631/2025	JYOTI RANJAN KAR	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-26	WRIT BRANCH (DIVISION BENCH-1)		(S No 10)
26928/2025	03.04.2025	WP (C) - 8559/2025	ACHYUTANANDA PATTANAİK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-26			(S No 10)
26929/2025	03.04.2025	WP (C) - 8074/2025	U P BAG	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31			(S No 10)
26930/2025	03.04.2025	WP (C) - 6580/2025	G C JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-26			(S No 10)

26931/2025	03.04.2025	WP (C) - 8973/2025	K MANDAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-28	WRIT BRANCH-8	(S No 39
26932/2025	03.04.2025	WP (C) - 8973/2025	S BARDHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-28	WRIT BRANCH-8	(S No 39
26933/2025	03.04.2025	WP (C) - 19158/2024	B K SETHI	C.O.	COURT NO. 6	Order Dtd. 2025-05-02		(S No 39
26934/2025	03.04.2025	WP (C) - 8938/2025	MANORANJAN PADHI	C.O.	COURT NO. 6	Order Dtd. 2025-03-28		(S No 39
26936/2025	03.04.2025	WP (C) - 8969/2025	G C JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(S No 39
26937/2025	03.04.2025	WP (C) - 8189/2025	RANJIT SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-24		(S No 39
26938/2025	03.04.2025	WP (C) - 870/2024	A K SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH-7	(S No 44
26939/2025	03.04.2025	WP (C) - 22108/2019	T SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-12	WRIT BRANCH-7	(S No 44
26940/2025	03.04.2025	CONTC-4564/2024	P K MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-11	CONTEMPT	(S No
26945/2025	03.04.2025	WA-2966/2024	B DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-02		(S No
26947/2025	03.04.2025	WA-2966/2024	GOPAL PRASAD JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-02		(S No
26948/2025	03.04.2025	WP (C) - 3096/2025	S K BEHERA	C.O.	CHIEF JUSTICE'S COURT			(S No
26949/2025	03.04.2025	WP (C) - 2351/2025	S K SAHU	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-04-23	WRIT BRANCH-7	(S No 44
26950/2025	03.04.2025	CMP-1098/2024	B. BEHERA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-03-27		(S No 44
26951/2025	03.04.2025	WP (C) - 8043/2025	S K SAHU	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-04-23	WRIT BRANCH-3	(S No 28
26952/2025	03.04.2025	CMP-1060/2024	T. K. MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-05-01		(S No 28
26953/2025	03.04.2025	ABLAPL-5310/2020	S K MOHARANA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-03-16	BAIL-2	(S No 10
26954/2025	03.04.2025	ABLAPL-10872/2023	SIDHARTHA SANKAR RAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-26	BAIL-1	(S No
26955/2025	03.04.2025	CONTC-6903/2023	HRUDANANDA MOHAPATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-28	CONTEMPT	(S No
26956/2025	03.04.2025	CONTC-	N R PANDA	C.O.	COURT NO.	Order Dtd. 2025-03-		(S

		3754/2024			2 OLD	28		No
26957/2025	03.04.2025	WP (C) - 8417/2025	T K NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-02	WRIT BRANCH (DIVISION BENCH-1)	(S No 10)
26958/2025	03.04.2025	WP (C) - 8793/2025	T K NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-02	WRIT BRANCH-3	(S No 11)
26959/2025	03.04.2025	WP (C) - 21/2025	R K SAHU	C.O.	COURT NO. 20	Order Dtd. 2025-04-23	WRIT BRANCH-7	(S No 15)
26961/2025	03.04.2025	CRLA-663/2024	SULOCHANA PATRO	C.O.	COURT NO. 7	Order Dtd. 9999-12-31	CRIMINAL APPEAL	(S No 10)
26962/2025	03.04.2025	CONTC-402/2025	N K ROUT	C.O.	COURT NO. 7	Order Dtd. 2025-04-02		(S No 10)
26963/2025	03.04.2025	CONTC-402/2025	N SAHOO	C.O.	COURT NO. 7	Order Dtd. 2025-04-02		(S No 10)
26969/2025	03.04.2025	WP (C) - 31861/2024	D K SAHU	C.O.	COURT NO. 7	Order Dtd. 2025-03-28		(S No 10)
26970/2025	03.04.2025	WP (C) - 8195/2025	L K NAYAK	C.O.	COURT NO. 9	Order Dtd. 9999-12-31		(S No 10)
26972/2025	03.04.2025	WP (C) - 9048/2025	J J PARIDA	C.O.	COURT NO. 9	Order Dtd. 2025-04-16	WRIT BRANCH-4	(S No 19)
26973/2025	03.04.2025	WP (C) - 4982/2025	S K SAHOO	C.O.	COURT NO. 9	Order Dtd. 2025-04-30	WRIT BRANCH-5	(S No 21)
26975/2025	03.04.2025	WP (C) - 8201/2025	B DAS	C.O.	COURT NO. 9	Order Dtd. 2025-04-16	WRIT BRANCH-3	(S No 28)
26976/2025	03.04.2025	WP (C) - 9016/2025	B DAS	C.O.	COURT NO. 9	Order Dtd. 2025-04-23		(S No 28)
26981/2025	03.04.2025	WP (C) - 39997/2023	B R SENAPATI	C.O.	COURT NO. 23	Order Dtd. 2025-05-14	WRIT BRANCH-2	(S No)
26982/2025	03.04.2025	WP (C) - 31582/2023	B R SENAPATI	C.O.	COURT NO. 23	Order Dtd. 2025-05-14	WRIT BRANCH-4	(S No 46)
26984/2025	03.04.2025	WP (C) - 24052/2024	B R SENAPATI	C.O.	COURT NO. 25	Order Dtd. 2025-05-14		(S No 46)
26985/2025	03.04.2025	WP (C) - 17226/2024	D D MOHANTY	C.O.	COURT NO. 20	Order Dtd. 2025-04-24	WRIT BRANCH-6	(S No 26)
26986/2025	03.04.2025	WP (C) - 13949/2017	M/S.SIDHARTHA DAS	C.O.	COURT NO. 20	Order Dtd. 2025-04-02	WRIT BRANCH-1	(S No)
26988/2025	03.04.2025	WP (C) - 8486/2025	A MOHANTY	C.O.	COURT NO. 20	Order Dtd. 2025-04-02		(S No)

26989/2025	03.04.2025	WP (C) - 8437/2025	P PANDA	C.O.	COURT NO. 20	Order Dtd. 2025-04-02	WRIT BRANCH-3	(S No 28
26990/2025	03.04.2025	WP (C) - 7383/2024	D D MOHANTY	C.O.	COURT NO. 20	Order Dtd. 2025-04-24	WRIT BRANCH-7	(S No 15
26991/2025	03.04.2025	WP (C) - 6947/2025	P K DAS	C.O.	COURT NO. 21	Order Dtd. 2025-05-15	WRIT BRANCH-3	(S No 14
26992/2025	03.04.2025	WP (C) - 5062/2024	J D MUDULI	C.O.	COURT NO. 21	Order Dtd. 2025-04-02	WRIT BRANCH-5	(S No 22
26993/2025	03.04.2025	CRP-7/2025	R CH ROUT	C.O.	COURT NO. 21	Order Dtd. 2025-05-12		(S No 22
26994/2025	03.04.2025	WP (C) - 7839/2025	RANJAN KUMAR NAYAK	C.O.	COURT NO. 21	Order Dtd. 2025-04-02		(S No 22
26995/2025	03.04.2025	WP (C) - 21512/2024	BHARAT KUMAR MISHRA	C.O.	COURT NO. 21	Order Dtd. 2025-03-13		(S No 22
26996/2025	03.04.2025	WP (C) - 21512/2024	BHARAT KUMAR MISHRA	C.O.	COURT NO. 21	Order Dtd. 2025-03-13		(S No 22
26997/2025	03.04.2025	RVWPET-55/2025	T.SWAIN	C.O.	COURT NO. 21	Order Dtd. 2025-03-28		(S No 22
26999/2025	03.04.2025	CMP-464/2025	M.R.SAHOO	C.O.	COURT NO. 21	Order Dtd. 2025-04-02		(S No 22
27001/2025	03.04.2025	CMP-439/2025	A.K.SWAIN	C.O.	COURT NO. 21	Order Dtd. 2025-04-02		(S No 22
27002/2025	03.04.2025	WP (C) - 8932/2025	LAMBODOR ACHARI	C.O.	COURT NO. 21	Order Dtd. 2025-04-02	WRIT BRANCH (DIVISION BENCH-2)	(S No 11
27003/2025	03.04.2025	WP (C) - 8942/2025	S.K.PARIDA	C.O.	COURT NO. 21	Order Dtd. 2025-04-02	WRIT BRANCH-2	(S No 34
27005/2025	03.04.2025	WP (C) - 8941/2025	M.K.MOHANTY	C.O.	COURT NO. 21	Order Dtd. 2025-04-02	WRIT BRANCH-2	(S No 34
27006/2025	03.04.2025	WP (C) - 8946/2025	S.K.BISWAL	C.O.	COURT NO. 21	Order Dtd. 2025-04-02	WRIT BRANCH-3	(S No 11
27007/2025	03.04.2025	WP (C) - 8118/2025	P.K.SAHOO	C.O.	COURT NO. 21	Order Dtd. 2025-03-24	WRIT BRANCH-3	(S No 11
27008/2025	03.04.2025	CONTC-1468/2025	M.K.MOHANTY	C.O.	COURT NO. 21	Order Dtd. 2025-03-28		(S No 11
27010/2025	03.04.2025	CONTC-1321/2025	J.SAHOO	C.O.	COURT NO. 21	Order Dtd. 2025-03-28		(S No

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27011/2025	03.04.2025	CONTC-1308/2025	J.SAHOO	C.O.	COURT NO. 21	Order Dtd. 2025-03-28			(S No 11
27012/2025	03.04.2025	CONTC-1307/2025	J.SAHOO	C.O.	COURT NO. 21	Order Dtd. 2025-03-28			(S No 11
27013/2025	03.04.2025	CONTC-1306/2025	J.SAHOO	C.O.	COURT NO. 21	Order Dtd. 2025-03-28			(S No 11
27014/2025	03.04.2025	CONTC-1304/2025	J.SAHOO	C.O.	COURT NO. 21	Order Dtd. 2025-03-28			(S No 11
27015/2025	03.04.2025	CONTC-1305/2025	J.SAHOO	C.O.	COURT NO. 21	Order Dtd. 2025-03-28			(S No 11
27016/2025	03.04.2025	WP (C) - 18319/2021	S C DAS	C.O.	COURT NO. 21	Order Dtd. 2025-04-02	WRIT BRANCH-1		(S No
27017/2025	03.04.2025	WP (C) - 10230/2016	G SUNDARA	C.O.	COURT NO. 21	Order Dtd. 2025-04-02	WRIT BRANCH-1		(S No
27018/2025	03.04.2025	JCRLA-86/2009	M/S MANDAKINI PANDA	C.O.	COURT NO. 21	Order Dtd. 2025-03-19	CRIMINAL APPEAL		(S No 10
27019/2025	03.04.2025	CMP-1288/2024	L.K.NAYAK	C.O.	COURT NO. 21	Order Dtd. 2025-03-28			(S No 10
27025/2025	03.04.2025	JCRLA-86/2009	M PANDA	C.O.	COURT NO. 21	Order Dtd. 2025-03-19	CRIMINAL APPEAL		(S No 10
27026/2025	03.04.2025	MATA-171/2023	NK ROUT	C.O.	COURT NO. 21	Order Dtd. 2025-04-02	FIRST APPEAL		(S No
27027/2025	03.04.2025	MATA-99/2022	P NAYAK	C.O.	COURT NO. 1	Order Dtd. 2025-07-24	FIRST APPEAL		(S No
27028/2025	03.04.2025	MATA-287/2022	RM NAYAK	C.O.	COURT NO. 1	Order Dtd. 2025-07-11	FIRST APPEAL		(S No
27029/2025	03.04.2025	MATA-4/2024	S MOHARANA	C.O.	COURT NO. 1	Order Dtd. 2025-04-02			(S No
27046/2025	03.04.2025	CRLMC-1180/2025	P. PANDA	C.O.	COURT NO. 1	Order Dtd. 2025-04-02			(S No
27047/2025	03.04.2025	CRLMC-3458/2024	LAXMINARAYAN RAYATSINGH	C.O.	COURT NO. 1	Order Dtd. 2025-04-02			(S No
27048/2025	03.04.2025	CRLMC-15/2025	P.K.MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2025-01-09			(S No
27049/2025	03.04.2025	CRLMC-916/2025	M.ROUT	C.O.	COURT NO. 15	Order Dtd. 2025-03-26			(S No
27050/2025	03.04.2025	CRLMC-939/2025	S.K.SUNDARA	C.O.	COURT NO. 15	Order Dtd. 9999-12-31			(S No
27051/2025	03.04.2025	CRLMC-1176/2025	A.MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2025-04-08			(S No
27052/2025	03.04.2025	CRLMC-1177/2025	B.K.DAS	C.O.	COURT NO. 15	Order Dtd. 2025-04-02	CRIMINAL MISC		(S No
27053/2025	03.04.2025	CRLMC-	S.S.BISWAL	C.O.	COURT NO.	Order Dtd. 2025-04-	CRIMINAL		(S

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27054/2025	03.04.2025	CRLMC-815/2025	D.SAMAL	C.O.	COURT NO. 15	Order Dtd. 2025-04-02		(S No
27055/2025	03.04.2025	WP (C) - 9041/2025	A.K.SWAIN	C.O.	COURT NO. 15	Order Dtd. 2025-04-02	WRIT BRANCH-5	(S No 22
27056/2025	03.04.2025	WP (C) - 9041/2025	R.K.MOHAPATRA	C.O.	COURT NO. 15	Order Dtd. 2025-04-02	WRIT BRANCH-5	(S No 22
27057/2025	03.04.2025	CRLMP-333/2025	S.NAYAK	C.O.	COURT NO. 15	Order Dtd. 2025-03-28		(S No 22
27067/2025	03.04.2025	CMP-351/2025	ASHUTOSH MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2025-03-28		(S No 22
27068/2025	03.04.2025	CMP-1135/2024	ASHUTOSH MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2025-03-28		(S No 22
27069/2025	03.04.2025	WP (C) - 9131/2025	A. K. ROUL	C.O.	COURT NO. 15	Order Dtd. 2025-04-02	WRIT BRANCH-5	(S No 22
27071/2025	03.04.2025	WP (C) - 9316/2025	K. SAHOO	C.O.	COURT NO. 6	Order Dtd. 2025-04-03	WRIT BRANCH (DIVISION BENCH-2)	(S No 11
27072/2025	03.04.2025	ABLAPL-59/2025	J P KAR	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-07		(S No 11
27073/2025	03.04.2025	WP (C) - 9261/2025	G SUNDARA	C.O.	COURT NO. 25	Order Dtd. 2025-04-11	WRIT BRANCH-2	(S No
27074/2025	03.04.2025	WP (C) - 9232/2025	J P KAR	C.O.	COURT NO. 6	Order Dtd. 2025-04-08		(S No
27075/2025	03.04.2025	MACA-962/2023	R K BARIK	C.O.	COURT NO. 6	Order Dtd. 2025-03-27	MISC. APPEAL SEC.	(S No
27076/2025	03.04.2025	WP (C) - 9233/2025	J P KAR	C.O.	COURT NO. 6	Order Dtd. 2025-04-08	WRIT BRANCH-4	(S No 19
27077/2025	03.04.2025	WP (C) - 1012/2025	JITENDRA KUMAR MISHRA (2)	C.O.	COURT NO. 6	Order Dtd. 2025-03-28		(S No 19
27078/2025	03.04.2025	WP (C) - 8661/2025	P K JENA	C.O.	COURT NO. 6	Order Dtd. 2025-04-02	WRIT BRANCH-7	(S No 44
27079/2025	03.04.2025	WP (C) - 8947/2025	TUSHAR KANTA NAYAK	C.O.	COURT NO. 6	Order Dtd. 2025-04-02	WRIT BRANCH-2	(S No 34
27080/2025	03.04.2025	WP (C) - 8987/2025	P K JENA	C.O.	COURT NO. 6	Order Dtd. 2025-04-02		(S No 34
27081/2025	03.04.2025	CONTC-7423/2024	P MUDULI	C.O.	COURT NO. 6	Order Dtd. 2025-03-27	CONTEMPT	(S No
27082/2025	03.04.2025	WP (C) -	P. K. MOHANTY	C.O.	COURT NO.	Order Dtd. 2025-03-	WRIT	(S

		8961/2025			6	28	BRANCH-6	No 36
27087/2025	03.04.2025	WP (C) - 9285/2025	A. K. SWAIN	C.O.	COURT NO. 6	Order Dtd. 2025-04-17	WRIT BRANCH-2	(S No 34
27088/2025	03.04.2025	WP (C) - 8937/2025	M. R. BADAJENA	C.O.	COURT NO. 6	Order Dtd. 2025-04-02	WRIT BRANCH-2	(S No 34
27092/2025	03.04.2025	CONTC-898/2025	J. SAHOO	C.O.	COURT NO. 6	Order Dtd. 2025-03-28		(S No 34
26756/2025	03.04.2025	WP (C) - 13410/2022	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2022-05-27	WRIT BRANCH-2	(S No
26757/2025	03.04.2025	WP (C) - 10510/2022	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2022-05-13	WRIT BRANCH-3	(S No 12
26759/2025	03.04.2025	WPC (OAC) - 2843/2018	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2022-09-22	OA Branch	(S No
26760/2025	03.04.2025	WP (C) - 2874/2024	HIGHER EDUCATION DEPARTMENT	GENERAL		Order Dtd. 2024-02-12	WRIT BRANCH-4	(S No 37
26761/2025	03.04.2025	WP (C) - 12716/2022	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2022-12-08	WRIT BRANCH-3	(S No 13
26764/2025	03.04.2025	WPC (OAC) - 4709/2016	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2022-08-17	OA Branch	(S No
26767/2025	03.04.2025	WP (C) - 15702/2022	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2022-12-08	WRIT BRANCH-3	(S No 14
26769/2025	03.04.2025	WP (C) - 5491/2018	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2022-09-22	WRIT BRANCH-8	(S No 40
26775/2025	03.04.2025	RVWPET-109/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-06-24	CIVIL REVISION	(S No
26783/2025	03.04.2025	WP (C) - 10500/2022	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2022-05-06	WRIT BRANCH-2	(S No
26788/2025	03.04.2025	WP (C) - 5143/2022	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2022-02-23	WRIT BRANCH-1	(S No
26804/2025	03.04.2025	BLAPL-11082/2024	CLARA D SOUZA	GENERAL		Order Dtd. 2025-03-26		(S No
26817/2025	03.04.2025	WP (C) - 2511/2023	PRATIMA NAYAK	GENERAL		Order Dtd. 2023-01-31	WRIT BRANCH-5	(S No 23
26822/2025	03.04.2025	WP (C) - 2616/2023	PRATIMA NAYAK	GENERAL		Order Dtd. 2023-01-31	WRIT BRANCH-7	(S No
26828/2025	03.04.2025	WP (C) - 2512/2023	PRATIMA NAYAK	GENERAL		Order Dtd. 2023-01-31	WRIT BRANCH-5	(S No 23
26829/2025	03.04.2025	WP (C) - 24581/2023	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2023-08-08	WRIT BRANCH-8	(S No 39
26831/2025	03.04.2025	WP (C) - 25177/2023	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2023-08-14	WRIT BRANCH-6	(S No

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26833/2025	03.04.2025	WP (C) - 30817/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-12-16	WRIT BRANCH-1	(S No
26834/2025	03.04.2025	WP (C) - 30246/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-12-17		(S No
26835/2025	03.04.2025	BLAPL-2970/2024	APURBA DAS	GENERAL		Entire Order	BAIL-1	(S No
26843/2025	03.04.2025	WPC (OAC) - 3300/2018	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2022-09-06	OA Branch	(S No
26844/2025	03.04.2025	WP (C) - 2513/2023	PRATIMA NAYAK	GENERAL		Order Dtd. 2023-01-31	WRIT BRANCH-5	(S No 23
26845/2025	03.04.2025	WPC (OA) - 2560/2014	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2022-09-16	OA Branch	(S No
26847/2025	03.04.2025	WPC (OAC) - 1921/2018	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2022-09-19	OA Branch	(S No
26849/2025	03.04.2025	WPC (OA) - 610/2015	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2022-10-14	OA Branch	(S No
26854/2025	03.04.2025	CONTC-7900/2024	BULA KISHORE NATH	GENERAL		Order Dtd. 2025-03-18		(S No
26855/2025	03.04.2025	WP (C) - 28475/2023	PRATIMA NAYAK	GENERAL		Order Dtd. 2024-04-19	WRIT BRANCH-2	(S No 50
26858/2025	03.04.2025	WP (C) - 12736/2021	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2022-11-29	WRIT BRANCH-2	(S No 45
26860/2025	03.04.2025	WPC (OAC) - 2838/2017	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2022-02-28	OA Branch	(S No
26861/2025	03.04.2025	WP (C) - 2375/2022	PRATIMA NAYAK	GENERAL		Order Dtd. 2022-02-04	WRIT BRANCH-4	(S No 38
26862/2025	03.04.2025	WP (C) - 4449/2022	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2022-02-18	WRIT BRANCH-7	(S No 44
26865/2025	03.04.2025	WP (C) - 34080/2021	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2021-11-06	WRIT BRANCH-6	(S No 26
26867/2025	03.04.2025	WPC (OAC) - 3393/2017	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2021-07-22	OA Branch	(S No
26874/2025	03.04.2025	WP (C) - 39364/2023	PRATIMA NAYAK	GENERAL		Order Dtd. 2024-07-12	WRIT BRANCH-2	(S No
26888/2025	03.04.2025	WP (C) - 10959/2024	SANJIB KUMAR RATH	GENERAL		Order Dtd. 2024-05-06	WRIT BRANCH-8	(S No 40
26895/2025	03.04.2025	BLAPL-4287/2024	LAKA MADKAMI	GENERAL		Order Dtd. 2025-03-11		(S No 40
26920/2025	03.04.2025	ABLAPL-3043/2025	KHUSBU PANIGRAHI	GENERAL		Order Dtd. 2025-03-26	BAIL-2	(S No 16
26935/2025	03.04.2025	WP (C) - 2619/2023	PRATIMA NAYAK	GENERAL		Order Dtd. 2023-01-31	WRIT BRANCH-7	(S No

26941/2025	03.04.2025	BLAPL-11613/2024	ASUTOSH TRIPATHY	GENERAL		Order Dtd. 2025-03-27		(S No
26942/2025	03.04.2025	CONTC-1622/2025	MANOJ RANJAN KHUNTIA	GENERAL		Entire Brief		(S No
26943/2025	03.04.2025	WP (C) - 15600/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-07-02	WRIT BRANCH-3	(S No 33
26946/2025	03.04.2025	ABLAPL-3297/2025	PRABIR KUMAR RAY	GENERAL		Order Dtd. 2025-03-27		(S No 33
26960/2025	03.04.2025	CRLMC-4055/2024	MANORANJAN NAYAK	GENERAL		Order Dtd. 2025-04-02		(S No 33
26964/2025	03.04.2025	WP (C) - 20286/2020	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2021-12-10	WRIT BRANCH (DIVISION BENCH)	(S No 10
26965/2025	03.04.2025	CRLMC-1044/2025	DURGADAS ROY	GENERAL		Order Dtd. 2025-03-27		(S No 10
26966/2025	03.04.2025	WP (C) - 25683/2012	SUBHABRATA MISHRA	GENERAL		Entire Order		(S No 10
26967/2025	03.04.2025	WP (C) - 7016/2022	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2022-03-21	WRIT BRANCH-7	(S No 18
26968/2025	03.04.2025	WP (C) - 9682/2023	PRATIMA NAYAK	GENERAL		Order Dtd. 2024-04-18	WRIT BRANCH-7	(S No 44
26971/2025	03.04.2025	WP (C) - 24934/2023	PRATIMA NAYAK	GENERAL		Order Dtd. 2024-07-19	WRIT BRANCH-4	(S No 17
26974/2025	03.04.2025	WP (C) - 2892/2025	ASISH KUMAR RAY	GENERAL		Order Dtd. 2025-04-02		(S No 17
26977/2025	03.04.2025	WP (C) - 5551/2003	SUBHABRATA MISHRA	GENERAL		Entire Order		(S No 17
26978/2025	03.04.2025	WA-1204/2022	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-03-26	WRIT APPEAL	(S No
26979/2025	03.04.2025	SA-192/1977	PRATIMA NAYAK	GENERAL		Petition		(S No
26980/2025	03.04.2025	WA-3321/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-03-25		(S No
26983/2025	03.04.2025	WP (C) - 8976/2025	BIJAYA KUMAR NAYAK	GENERAL		Order Dtd. 2025-04-02	WRIT BRANCH-5	(S No 22
26987/2025	03.04.2025	CRLMC-1055/2025	TASBIR KUMAR KHOSLA	GENERAL		Order Dtd. 2025-03-26		(S No 22
26998/2025	03.04.2025	RVWPET-57/2023	HIRARAM BHOI	GENERAL		Entire Document	CIVIL REVISION	(S No
27000/2025	03.04.2025	RVWPET-	HIRARAM BHOI	GENERAL		Vakalatnama	CIVIL	(S

		57/2023					REVISION	No
27004/2025	03.04.2025	WP (C) - 12635/2023	HIRARAM BHOI	GENERAL		Entire Document	WRIT BRANCH-3	(S No 14
27009/2025	03.04.2025	WP (C) - 12635/2023	HIRARAM BHOI	GENERAL		Vakalatnama	WRIT BRANCH-3	(S No 14
27020/2025	03.04.2025	RVWPET- 86/2023	HIRARAM BHOI	GENERAL		Entire Document	CIVIL REVISION	(S No
27023/2025	03.04.2025	RVWPET- 86/2023	HIRARAM BHOI	GENERAL		Vakalatnama	CIVIL REVISION	(S No
27030/2025	03.04.2025	WP (C) - 8631/2025	MOHAMMED MUSTAQ ANSARI	GENERAL		Order Dtd. 2025-03- 26	WRIT BRANCH-7	(S No 44
27031/2025	03.04.2025	WP (C) - 8631/2025	MOHAMMED MUSTAQ ANSARI	GENERAL		Annexure	WRIT BRANCH-7	(S No 44
27033/2025	03.04.2025	WP (C) - 8631/2025	MOHAMMED MUSTAQ ANSARI	GENERAL		Order Dtd. 2025-03- 26	WRIT BRANCH-7	(S No 44
27037/2025	03.04.2025	RVWPET- 92/2021	HIRARAM BHOI	GENERAL		Entire Document	CIVIL REVISION	(S No
27039/2025	03.04.2025	RVWPET- 92/2021	HIRARAM BHOI	GENERAL		Vakalatnama	CIVIL REVISION	(S No
27058/2025	03.04.2025	WP (C) - 16664/2018	HIRARAM BHOI	GENERAL		Vakalatnama		(S No
27059/2025	03.04.2025	WP (C) - 16664/2018	HIRARAM BHOI	GENERAL		Entire Document		(S No
27060/2025	03.04.2025	MA- 193/1990	HIRARAM BHOI	GENERAL		Entire Document	MISC. APPEAL SEC.	(S No
27061/2025	03.04.2025	MA- 193/1990	HIRARAM BHOI	GENERAL		Entire Order	MISC. APPEAL SEC.	(S No
27062/2025	03.04.2025	MA- 892/1997	HIRARAM BHOI	GENERAL		Entire Document	MISC. APPEAL SEC.	(S No
27063/2025	03.04.2025	MA- 892/1997	HIRARAM BHOI	GENERAL		Vakalatnama	MISC. APPEAL SEC.	(S No
27064/2025	03.04.2025	WP (C) - 4604/2024	JITENDRA KUMAR LENKA	GENERAL		Entire Brief	WRIT BRANCH-8	(S No 43
27065/2025	03.04.2025	WP (C) - 5556/2003	SUBHABRATA MISHRA	GENERAL		Entire Order		(S No 43
27066/2025	03.04.2025	WP (C) - 27989/2021	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2022-08- 04	WRIT BRANCH (DIVISION BENCH)	(S No 11
27083/2025	03.04.2025	FAO- 666/2018	SANJIB KUMAR RATH	GENERAL		Order Dtd. 2025-03- 26	MISC. APPEAL SEC.	(S No

27084/2025	03.04.2025	FAO-62/2025	HIRARAM BHOI	GENERAL		Entire Document	MISC. APPEAL SEC.	(S No
27085/2025	03.04.2025	FAO-62/2025	HIRARAM BHOI	GENERAL		Vakalatnama	MISC. APPEAL SEC.	(S No
27086/2025	03.04.2025	WP (C) - 1384/2025	BIJAYA KUMAR NAYAK	GENERAL		Order Dtd. 2025-04-03		(S No
27089/2025	03.04.2025	RVWPET-420/2023	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-06-21		(S No
27090/2025	03.04.2025	WP (C) - 7277/2025	K LALITA KUMARI	GENERAL		Order Dtd. 2025-04-02	WRIT BRANCH (DIVISION BENCH-1)	(S No 10
27091/2025	03.04.2025	WP (C) - 18319/2021	MAHESWAR JATI ADVOCATE	GENERAL		Order Dtd. 2025-04-02	WRIT BRANCH-1	(S No
26762/2025	03.04.2025	MATA-3/2012	P K LENKA	GENERAL			FIRST APPEAL	(S No
26763/2025	03.04.2025	MATA-18/2012	P K LENKA	GENERAL			FIRST APPEAL	(S No
26765/2025	03.04.2025	WP (C) - 9990/2021	B S SWAIN	GENERAL			WRIT BRANCH-7	(S No 18
26766/2025	03.04.2025	FAO-375/2020	NIRANJAN ROUT	GENERAL		Order Dtd. 2020-06-01	MISC. APPEAL SEC.	(S No
26768/2025	03.04.2025	CRLMC-2170/2023	NIRANJAN ROUT	GENERAL		Order Dtd. 2023-05-15	Petition, Annexure, CRIMINAL MISC	(S No
26770/2025	03.04.2025	WP (C) - 17996/2014	B SAHOO	GENERAL			WRIT BRANCH-2	(S No
26771/2025	03.04.2025	OJC-5038/2002	S SAHOO	GENERAL				(S No
26772/2025	03.04.2025	RSA-184/2012	PK JENA	GENERAL			SECOND APPEAL	(S No
26776/2025	03.04.2025	WP (C) - 26595/2021	P BEHERA	GENERAL			WRIT BRANCH-4	(S No 37
26778/2025	03.04.2025	TRP (C) - 76/2025	MR SAHOO	GENERAL		Order Dtd. 2025-03-17		(S No 37
26780/2025	03.04.2025	WP (C) - 4316/2007	P BEHERA	GENERAL				(S No 37
26782/2025	03.04.2025	WP (C) - 12170/2010	P BEHERA	GENERAL			WRIT BRANCH-1	(S No 30
26784/2025	03.04.2025	WP (C) - 26628/2021	P BEHERA	GENERAL			WRIT BRANCH-5	(S No 22
26789/2025	03.04.2025	CRLMP-114/2024	J LENKA	GENERAL			WRIT BRANCH-4	(S No 17
26792/2025	03.04.2025	CRLA-	O/O OHCLSC	GENERAL		Judgement Dtd. 2025-	CRIMINAL	(S

		750/2021				01-15	APPEAL	No
26794/2025	03.04.2025	SA-175/1964	P K JENA	GENERAL				(S No
26796/2025	03.04.2025	JCRLA-26/2013	O/O OHCLSC	GENERAL		Order Dtd. 2024-01-08	CRIMINAL APPEAL	(S No
26797/2025	03.04.2025	MATA-43/2017	PK LENKA	GENERAL			FIRST APPEAL	(S No
26798/2025	03.04.2025	MATA-66/2012	P K LENKA	GENERAL			FIRST APPEAL	(S No
26800/2025	03.04.2025	WPC (OA) - 455/2016	J B ROUT	GENERAL			OA Branch	(S No
26802/2025	03.04.2025	BLAPL-12765/2023	PK BARIK	GENERAL			BAIL-2	(S No 10
26803/2025	03.04.2025	WP (C) - 6455/2016	S DASH	GENERAL				(S No 10
26805/2025	03.04.2025	WP (C) - 26203/2019	S P SAHOO	GENERAL			WRIT BRANCH-6	(S No 36
26806/2025	03.04.2025	JCRLA-13/2012	O/O OHCLSC	GENERAL		Judgement Dtd. 2012-10-11		(S No 36
26807/2025	03.04.2025	WP (C) - 17432/2023	S K BISWAL	GENERAL			WRIT BRANCH-6	(S No 25
26809/2025	03.04.2025	MACA-617/2020	P K PARIDA	GENERAL			MISC. APPEAL SEC.	(S No
26810/2025	03.04.2025	CRLA-681/2016	O/O OHCLSC	GENERAL		Judgement Dtd. 2024-01-08	CRIMINAL APPEAL	(S No
26811/2025	03.04.2025	WP (C) - 10110/2016	G BARIK	GENERAL				(S No
26813/2025	03.04.2025	CRLA-681/2019	O/O OHCLSC	GENERAL		Judgement Dtd. 2023-05-17	CRIMINAL APPEAL	(S No
26814/2025	03.04.2025	MATA-45/2013	T MISHRA	GENERAL			FIRST APPEAL	(S No
26816/2025	03.04.2025	CRLA-377/2024	O/O OHCLSC	GENERAL		Judgement Dtd. 2024-08-12	CRIMINAL APPEAL	(S No 10
26823/2025	03.04.2025	JCRLA-67/2005	O/O OHCLSC	GENERAL		Judgement Dtd. 2017-09-16		(S No 10
26825/2025	03.04.2025	CRLA-27/2017	O/O OHCLSC	GENERAL		Judgement Dtd. 2024-04-18	CRIMINAL APPEAL	(S No
26826/2025	03.04.2025	CRLA-135/2021	O/O OHCLSC	GENERAL		Judgement Dtd. 2024-03-28	CRIMINAL APPEAL	(S No
26827/2025	03.04.2025	JCRLA-27/2022	O/O OHCLSC	GENERAL		Judgement Dtd. 2023-10-19	CRIMINAL APPEAL	(S No
26830/2025	03.04.2025	JCRLA-41/2017	O/O OHCLSC	GENERAL		Judgement Dtd. 2024-02-29	CRIMINAL APPEAL	(S No
26832/2025	03.04.2025	JCRLA-	O/O OHCLSC	GENERAL			CRIMINAL	(S

		3/2011					APPEAL	No
26836/2025	03.04.2025	MACA-1116/2023	S SWAIN	GENERAL			MISC. APPEAL SEC.	(S No
26837/2025	03.04.2025	WP (C) - 12387/2015	S NAYAK	GENERAL				(S No
26839/2025	03.04.2025	OJC-7131/2000	D JENA	GENERAL				(S No
26840/2025	03.04.2025	WP (C) - 23577/2013	S NAYAK	GENERAL				(S No
26841/2025	03.04.2025	WP (C) - 10449/2008	S NAYAK	GENERAL				(S No
26842/2025	03.04.2025	CRLREV-584/2022	S NAYAK	GENERAL			CRIMINAL REVISION	(S No
26846/2025	03.04.2025	WP (C) - 7450/2025	B K PANDA	GENERAL			WRIT BRANCH (DIVISION BENCH-3)	(S No 12
26848/2025	03.04.2025	WP (C) - 6950/2025	M KAR	GENERAL			WRIT BRANCH-4	(S No 27
26850/2025	03.04.2025	WP (C) - 801/2025	B K DAS	GENERAL			WRIT BRANCH-3	(S No 13
26851/2025	03.04.2025	WP (C) - 783/2025	B K DAS	GENERAL			WRIT BRANCH (DIVISION BENCH-3)	(S No 11
26852/2025	03.04.2025	ABLAPL-13393/2024	BINDU SAGAR SWAIN	GENERAL		Order Dtd. 2024-12-02	BAIL-2	(S No
26853/2025	03.04.2025	WP (C) - 31180/2024	B K DAS	GENERAL			WRIT BRANCH (DIVISION BENCH-3)	(S No 12
26856/2025	03.04.2025	ABLAPL-2144/2025	BINDU SAGAR SWAIN	GENERAL		Order Dtd. 2025-03-27	BAIL-2	(S No 11
26857/2025	03.04.2025	WP (C) - 777/2025	B K DAS	GENERAL				(S No 11
26859/2025	03.04.2025	WP (C) - 24665/2024	A PATTANAİK	GENERAL				(S No 11
26863/2025	03.04.2025	WP (C) - 24138/2024	M R ROUTARY	GENERAL				(S No 11
26864/2025	03.04.2025	CONTC-538/2025	M R ROUTARY	GENERAL				(S No 11
26866/2025	03.04.2025	ABLAPL-496/2025	S NAYAK	GENERAL				(S No 11
26868/2025	03.04.2025	WP (C) -	R K PATTANAİK	GENERAL			WRIT	(S

		31574/2024					BRANCH (DIVISION BENCH-1)	No
26869/2025	03.04.2025	WP (C) - 7342/2025	C ROUT	GENERAL				(S No 10
26870/2025	03.04.2025	ABLAPL- 14500/2024	S. CHOUDHURY	GENERAL		Order Dtd. 2024-03- 27		(S No 10
26871/2025	03.04.2025	WP (C) - 27420/2017	K PARIDA	GENERAL				(S No 10
26872/2025	03.04.2025	RSA- 394/2012	B DAS	GENERAL			SECOND APPEAL	(S No
26873/2025	03.04.2025	CRLMC- 1264/2025	J SAHOO	GENERAL			CRIMINAL MISC	(S No
26875/2025	03.04.2025	ABLAPL- 3181/2025	JADUNATH PRADHAN	GENERAL		Order Dtd. 2025-03- 26		(S No
26876/2025	03.04.2025	WPCRL- 1276/2013	P K MISHRA	GENERAL				(S No
26877/2025	03.04.2025	ABLAPL- 1994/2025	JADUNATH PRADHAN	GENERAL		Order Dtd. 2025-03- 27	BAIL-1	(S No
26878/2025	03.04.2025	ABLAPL- 2715/2025	S BISWAL	GENERAL			BAIL-2	(S No 10
26879/2025	03.04.2025	WP (C) - 20256/2014	J SAHOO	GENERAL				(S No 10
26880/2025	03.04.2025	ABLAPL- 5398/2022	H. K. BHOL	GENERAL		Order Dtd. 2022-08- 29	BAIL-2	(S No 10
26881/2025	03.04.2025	ABLAPL- 3450/2025	HIMANSHU KUMR BHOL	GENERAL		Order Dtd. 2025-04- 02		(S No 10
26884/2025	03.04.2025	WP (C) - 5710/2025	L ACHARI	GENERAL			WRIT BRANCH (DIVISION BENCH-1)	(S No 10
26885/2025	03.04.2025	CRLMC- 3320/2024	S D JENA	GENERAL				(S No 10
26886/2025	03.04.2025	WP (C) - 8246/2025	P K SWAIN	GENERAL			WRIT BRANCH-4	(S No 38
26887/2025	03.04.2025	RSA- 158/2020	B SAHOO	GENERAL			SECOND APPEAL	(S No
26944/2025	03.04.2025	OJC- 7131/2000	D JENA	GENERAL				(S No
27021/2025	03.04.2025	WP (C) - 6918/2002	BP CHOUDHURY	GENERAL		Order Dtd. 2004-07- 09		(S No
27022/2025	03.04.2025	RPFAM- 44/2024	BIKRAM BEHERA	GENERAL		Order Dtd. 2025-03- 13	FIRST APPEAL	(S No
27024/2025	03.04.2025	WP (C) -	M.N.MOHANTY	GENERAL		Order Dtd. 2021-11-	WRIT	(S

		27530/2021				16		BRANCH-8	No 41
27032/2025	03.04.2025	WP (C) - 10851/2021	SOURAV KU NATHSHARMA	GENERAL		Order Dtd. 2021-06- 28		WRIT BRANCH (DIVISION BENCH)	(S No 10
27034/2025	03.04.2025	CRLMC- 1126/2025	JIBAN JYOTI PRADHAN	GENERAL		Order Dtd. 2025-03- 27			(S No 10
27035/2025	03.04.2025	CRLMC- 1132/2025	P. K. DASH	GENERAL		Order Dtd. 2025-03- 27			(S No 10
27036/2025	03.04.2025	ABLAPL- 854/2025	KARTIK SAHU	GENERAL		Order Dtd. 2025-01- 29		BAIL-2	(S No 17
27038/2025	03.04.2025	MACA- 1116/2023	R. K. DEHURY	GENERAL		Order Dtd. 2024-10- 08		MISC. APPEAL SEC.	(S No
27040/2025	03.04.2025	TRP (C) - 22/2025	DILLIP KUMAR MALLICK	GENERAL		Order Dtd. 2025-03- 27			(S No
27041/2025	03.04.2025	CRLMC- 1018/2025	DILLIP KUMAR MALLICK	GENERAL		Order Dtd. 2025-03- 26			(S No
27042/2025	03.04.2025	CRLMC- 4741/2024	MANOJ KUMAR PANI	GENERAL		Order Dtd. 2025-04- 02			(S No
27043/2025	03.04.2025	WP (C) - 3739/2021	R. K. DEHURY	GENERAL		Order Dtd. 2025-03- 28		WRIT BRANCH-3	(S No 14
27044/2025	03.04.2025	WP (C) - 20793/2016	BINDU SAGAR SWAIN	GENERAL		Order Dtd. 2023-07- 06		WRIT BRANCH (DIVISION BENCH-1)	(S No 10
27045/2025	03.04.2025	WP (C) - 20794/2016	BINDU SAGAR SWAIN	GENERAL		Order Dtd. 2023-07- 06		WRIT BRANCH (DIVISION BENCH-1)	(S No 10
27070/2025	03.04.2025	WP (C) - 27086/2024	BISWAJIT DAS (OP)	GENERAL		Order Dtd. 2024-03- 07			(S No 10

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